IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED
CIN :U45203TN2008PLC069210
Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS
Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)
Annexure - 7 (NIL)

Amount in Rs.

SI NO	Details of Claimant			Date of Claim Received		Deatails of Claim admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Department	Government	Identification No (PAN/CIN)	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC, if applicabl e					
	NIL															